

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 18607 of 2021

Sanjiv Joshi

....

Petitioner

Mr. Sukumar Patjoshi, Advocate

-versus-

State of Odisha and Others

...

Opposite Parties

Mr. P.K. Muduli, Addl. Govt. Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK**

Order No.

**ORDER
27.06.2022**

17. 1. The comprehensive affidavit be served on learned Additional Government Advocate appearing on behalf of the State-Opposite Parties.
2. List on 28th July, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge